

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

107. IA/1962/2024 IN C.P. (IB)/523(MB)2021

**IN THE MATTER OF**

Phoenix ARC Private Limited  
(Creditor) through the Resolution  
Professional Mr. Gaurang Chhotalal Shah

VS

Smt. Taradevi Bhoot

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 29.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Mitali Bhatt (PH)

For the Respondent:

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**ORDER**

**I.A. 1962/2024**

The prayer in the I.A. is for listing of C.P.(IB)/523(MB)2021. In view of the order dated 05.04.2024, the C.P.(IB)/523(MB)2021 is already listed on 21.05.2024. In view thereof, I.A. **is disposed of as infructuous.**

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)